

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1228
ANSWERED ON:02.03.2001
FDI PROPOSALS
V. VETRISELVAN

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of FDI proposals cleared by the Government since October, 2000 onwards till date along with the value, sector, country and names of States for which these proposals have been cleared;
- (b) whether any proposals of Netherland based Koninklijke Philips Electronics N.V. were among the proposers; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH)

(a): A total of 352 FDI proposals involving an amount of Rs.8777.61 crore have been approved from October, 2000 till December, 2000. Sector-wise, Country-wise and State-wise details of these proposals are at Annexures-I, II and III respectively.

(b) & (c): The Government has granted two financial collaboration approvals to Netherlands based Koninklijke Philips Electronics N.V. on 24.10.2000 for

- (i) for increase in foreign equity upto 74% by way of acquisition of shares through public offer in the paid up capital of M/s. Philips India Ltd., engaged in manufacture of consumer electronics, lighting, appliances, business electronics, plastics and components and
- (ii) for increase in foreign equity upto 76.40% by way of acquisition of shares through public offer in the paid up capital of M/s. Punjab Anand lamps Industries Ltd., engaged in manufacture of incandescent lamps, fluorescent tubes and glass shells. Both the approvals are subject to SEBI (Substantial acquisition of shares and takeovers) Regulations, 1997 and issue/ transfer/ valuation of shares in accordance with SEBI/ RBI guidelines.

Annexure- II

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1228 FOR 2-3-2001.

STATEMENT SHOWING COUNTRY WISE BREAK-UP FOR FOREIGN DIRECT INVESTMENT (FDI) AND FO TECHNOLOGY CASES(FTCs) APPROVED BY GOVERNMENT DURING OCTOBER 2000 To DECEMBER 2000

(Rs. Crore)

S.NO.	NAME OF COUNTRY			NO. OF APPROVALS	AMOUNT OF
	Total	Tech	Fin.		
FOREIGN DIRECT INVESTMENT APPROVED					
1	Australia	5	0	5	16.21
2	Austria	2	1	1	0.09
3	Belgium	5	1	4	1.37
4	Canada	3	2	1	0.00
5	Cayman Island	3	0	3	17.48
6	China	5	5	0	0.00
7	Cyprus	2	0	2	2.02
8	Denmark	5	0	5	7.87
9	Finland	2	2	0	0.00
10	France	12	3	9	24.96
11	Germany	49	19	30	188.17
12	Hongkong	8	0	8	46.25
13	Indonesia	1	0	1	0.00
14	Ireland	2	0	2	13.95
15	Italy	12	6	6	4.87
16	Japan	20	12	8	-4.17

17	Korea (South)	4	2	2	0.21
18	Kuwait	2	1	1	0.43
19	Malaysia	8	2	6	7.73
20	Mauritius	32	1	31	2318.29
21	NRI	38	0	38	773.91
22	Netherlands	19	5	14	41.82
23	Nigeria	1	0	1	3.00
24	Norway	1	0	1	0.04
25	Oman	1	0	1	2.41
26	Phillipines	1	0	1	0.43
27	Russia	2	2	0	0.00
28	Singapore	18	0	18	175.15
29	South Africa	1	1	0	0.00
30	Spain	4	1	3	0.77
31	Sweden	1	0	1	4.60
32	Switzerland	21	10	11	5.80
33	Thailand	2	2	0	0.00
34	U.A.E.	1	0	1	3.84
35	U.K.	42	11	31	131.99
36	U.S.A.	110	14	96	300.35
37	Euro Issues (GDR)	4	0	4	4685.50
38	British Virginia	1	0	1	0.50
39	Yugoslavia	1	0	1	1.00
40	Unindicated Country	3	1	2	0.00
41	Iran	1	0	1	0.26
42	Kenya	1	0	1	0.49

TOTAL 456 104 352 8777.61

Annexure- I

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.1228 FOR 2-3-2001.

SECTOR WISE BREAK-UP OF FOREIGN DIRECT INVESTMENT AND TECHNICAL COLLABORATION APPROVED GOVERNMENT DURING THE POST - POLICY PERIOD from (01/10/2000 to 31/12/2000)

(Amt in Crore)

Sr no. NAME OF INDUSTRY No. of Approval

Total Tech Fin Amount % to
of FDI Total
Approved Amount
Approved

1	ELECTRICALS EQUIPMENT	140	8	132	4636.22	52.82
2	FUELS (Power & Oil Refinery)	19	5	14	1874.16	21.35
3	DRUGS AND PHARMACEUTICALS	14	9	5	944.76	10.76
4	TELECOMMUNICATIONS	24	2	22	526.09	5.99
5	MISCELLANEOUS INDUSTRIES	47	17	30	225.07	2.56
6	TRADING	9	1	8	140.14	1.60
7	TRANSPORTATION INDUSTRY	23	9	14	135.95	1.55
8	SERVICE SECTOR	14	1	13	72.30	0.82
9	HOTEL & TOURISM	13	2	11	67.38	0.77
10	METALLURGICAL INDUSTRIES	9	2	7	49.72	0.57
11	CHEMICALS (OTHER THAN FERTILIZERS)	20	11	9	24.07	0.27
12	CONSULTANCY SERVICES	21	2	19	18.13	0.21
13	INDUSTRIAL MACHINERY	22	8	14	16.03	0.18
14	MISCELLANEOUS MECHANICAL & ENGINEERING	27	10	17	14.48	0.16
15	MACHINE TOOLS	3	0	3	11.21	0.13
16	GLASS	6	0	6	10.61	0.12
17	FOOD PROCESSING INDUSTRIES	14	5	9	3.54	0.04
18	CERAMICS	2	0	2	2.30	0.03

19	TEXTILES (INCLUD DYED, PRINTED)	9	3	6	1.98	0.02
20	MEDICAL AND SURGICAL APPLIANCES	5	0	5	1.82	0.02
21	RUBBER GOODS	3	1	2	0.75	0.01
22	AGRICULTURAL MACHINERY	1	0	1	0.65	0.01
23	INDUSTRIAL INSTRUMENTS	3	2	1	0.25	0.00
24	EARTH-MOVING MACHINERY	1	1	0	0.00	0.00
25	SCIENTIFIC INSTRUMENTS	2	1	1	0.00	0.00
26	PAPER AND PULP INCLUDING PAPER PRODUCT	1	0	1	0.00	0.00
27	LEATHER, LEATHER GOODS AND PICKERS	1	1	0	0.00	0.00
28	CEMENT AND GYPSUM PRODUCTS	3	3	0	0.00	0.00

TOTAL 456 104 352 8777.61

Annexure - III

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1228 FOR 2-3.2001.

State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals Approved Government during (October,2000 to December,2000)

STATE No. of Approvals Amt. of FDI % to Total Approved

	Total	Tech	Fin	(Rs. Cr.)		
ANDHRA PRADESH	27	3	24	2652.18	30.22	
BIHAR	1	1	0	0.00	0.00	
GUJARAT	22	12	10	4.12	0.05	
HARYANA	9	2	7	7.58	0.09	
HIMACHAL PRADESH	1	1	0	0.00	0.00	
KARNATAKA	72	10	62	124.59	1.42	
KERALA	15	4	11	15.03	0.17	
MADHYA PRADESH	4	1	3	3.98	0.05	
MAHARASHTRA	122	44	78	1024.05	11.67	
ORISSA	1	0	1	0.05	0.00	
PUNJAB	4	0	4	13.02	0.15	
RAJASTHAN	7	0	7	51.47	0.59	
TAMIL NADU	47	9	38	2045.39	23.30	
UTTAR PRADESH	8	3	5	74.50	0.85	
WEST BENGAL	10	2	8	13.34	0.15	
CHANDIGARH	3	2	1	1.24	0.01	
DELHI	64	5	59	417.02	4.75	
GOA	3	1	2	1.11	0.01	
State Not Indicated	36	4	32	2328.94	26.53	
Total	456	104	352	8777.61		